

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3525  
ANSWERED ON:19.08.2003  
SCS/STS IN PMF IB  
PATY RIPPLE KYNDIAH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether IB and Para Military forces are not carrying forward SC/ST vacancies in adequate numbers according to a Constitutional amendment passed in April 2000;
- (b) if so, the reasons therefor;
- (c) whether the Government are adhering to the amendment in letter and spirit; and
- (d) if so, the detailed break up of quotas for SCs/STs appointment in various posts during the last two years in the PMF and IB?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a) & (b): The vacancies of SC/ST category in CPFs and IB are being filled in accordance with the DOP&Ts instructions No 36012/5/97-Estt. (Res.) Vol.II dated 20.7.2000.

(c): The Government of India's instructions are being followed.

(d): Appointments of SCs/STs made in the Central Police Forces & IB during the last 2 years are as under:-

	SC	ST
CRPF	4341	2377
ARs	794	2192
CISF	974	638
BSF	4006	3076
ITBP	874	424
SSB	346	210
IB	39	52